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Declaration of Assets and Liabilities

Year: 2022-2023

I, **SUJEET KUMAR**

aged 29 years, belonging to **BEHAR LEGISLATIVE ASSEMBLY (PATNA)** service and presently working as **OFFICE ATTENDANT (SWEEPER)**

give herein below the details of the assets (Immovable, movable, bank balance, etc.) of myself, my spouse and dependants:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc Name
(i)	Cash	10,000	NIL	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	X	X	X	X	X
(iii)	Bonds, Debentures and Shares in companies	SIP 500/MON THLY Equity - 60,000	X	X	X	X
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	LLC 8400/- YEARLY	X	X	X	X
(v)	Motor Vehicles (Details of make, etc.)	X	X	X	X	X
(vi)	Jewellery (give details of weight and value)	X	X	X	X	X
(vii)	Other assets, such as values of claims / interests	MOBILE 17,500 DIGITAL WATCH - 5000	X	X	X	X

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Sujeet Kumar

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8/12/23

1832
9/12/23

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependent-1 Name	Dependent-2 Name	Dependent-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	X	X	X	X	X
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	X	X	X	X	X
(iii)	Buildings (Commercial and residential) Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	X	X	X	X	X
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	X	X	X	X	X
(v)	Others (such as interest in property)	X	X	X	X	X

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues -

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of bank / Financial Institution (etc.)	Amount outstanding as on <u> </u> / <u> </u> / <u> </u>
(a)	(i) Loans from Banks	X	X
	(ii) Loans from financial institutions	X	X
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	X	X
	(b) dues to departments dealing with supply of water	X	X
	(c) dues to departments dealing with supply of electricity	X	X

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse (Name)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	X	X	X	X	X
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	X	X	X	X	X
(iii)	Buildings (Commercial and residential) - Location(s) - Survey door numbers - Extent (Total measurement) - Current market value	X	X	X	X	X
(iv)	Houses / Apartments etc. - Location(s) - Survey door numbers - Extent (Total measurement) - Current market value	X	X	X	X	X
(v)	Others (such as interest in property)	X	X	X	X	X

(2) I give herein below the details of my liabilities / overdrafts to public financial institutions and government dues

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of bank / financial institution / Government etc.	Amount outstanding as on 31/03/2019
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions	X	X
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	X	X
	(b) dues to departments dealing with supply of water	X	X
	(c) dues to departments dealing with supply of electricity	X	X

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	(d) dues to departments dealing with telephones	X	X
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	X	X
	(f) Other dues, if any	X	X
(b)	(i) Income Tax including surcharge. (Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN))	CQWPK 3202N	X
	(ii) Wealth Tax (Also indicate the assessment year upto which Wealth Tax return filed.)	X	X
	(iii) Sales Tax (Only in case of proprietary business)	X	X
	(iv) Property Tax	X	X

C. Personal Detail

OFF/CP/PRAN No.

110105365656

Gender

M

Date of Birth

05024994

Class/Group

C

Office

BIHAR LEGISLATIVE ASSEMBLY, PATNA

(Full Name e.g. B.A.S. Bihar Administrative Services)

(B.S.S. Bihar Secretariat Services etc.)

Home District

PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Sujeet Kumar

Name of Employee

SUJEET KUMAR

Designation

OFFICE ATTENDANT (SWEEPER)

Department

BIHAR LEGISLATIVE ASSEMBLY

Place: PATNA

Date: 31-01-2023

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Sujeet Kumar